

loss sustained by the country due exclusively to the shortage of coal.

(c) Effective steps, like increased movement by road and rail, improved power supply to collieries, import of explosives, and a close vigil on industrial relations, have been initiated to augment coal supply.

Formation of Corporation for AIR and TV

*25. SHRI R. P. YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the formation of corporation for AIR and TV is still under the consideration of Government; and

(b) if so, what time it will take?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) and (b). The Bill introduced in the Sixth Lok Sabha for establishment of a Broadcasting Corporation of India has since lapsed. Government propose to have a fresh look having regard to all aspects of the matter.

मध्य प्रदेश में दूरदर्शन केन्द्र

* 26. श्री नारायण कृष्णराव मेजबलकर :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में केवल राबपुर में ही एक दूरदर्शन केन्द्र है; और

(ख) ग्वालियर, भोपाल, इन्दौर और जबलपुर में दूरदर्शन केन्द्र कब तक स्थापित किए जायेंगे ?

सूचना और प्रसारण तथा पुर्ति और पुनर्वासि मंत्री (श्री बलराम साठे) :

(क) जी, हाँ ।

(ख) वित्तीय संसाधनों के अभाव और दूरदर्शन के विस्तार के लिए दी गई अल्प प्राथमिकता के कारण चालू पंचवर्षीय योजना अवधि (1978-83) के दौरान ग्वालियर, भोपाल, इन्दौर और जबलपुर में दूरदर्शन केन्द्र स्थापित करने का कोई प्रस्ताव नहीं है ।

Demand for changes in Election System

*27. SHRI G. M. BANATWALLA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware of the demand for consideration in depth and detail of the scope of changes in the election system;

(b) if so, whether Government propose to hold consultations with other political leaders in the country on the subject; and

(c) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

(b) and (c). Government proposes to consult and discuss the matter with political parties at an appropriate stage after giving full thought to the subject and arriving at tentative decisions.

Power Shortage in the Country

*29. SHRI C. R. MAHATA:
SHRI NARAIN CHAND
PARASHAR:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that power shortage is prevailing in the country; if so, the extent thereof, indicating the annual requirement and availability for the current year; and

(b) the reasons therefor and steps being taken by Government to remove the power shortage in the terms of short term and long term project?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) and (b). A statement is laid on the Table of the House.